

From

Rajiv Sharma, HJS,
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
LNJN National Institute of Criminology & Forensic Science,
Ministry of Home Affairs, Govt. of India,
Sector-3, Outer Ring Road,
Rohini, Delhi – 110085

No. 33 /JR(S)/2015

Dated:Allahabad: January 19, 2015

Subject: Nomination for training Courses at the Institute.

Sir,

With reference to your letter no. 20/02/2014-NICFS dated 16.10.2014 on the above subject, I am directed to say that the Hon'ble Court has been pleased to nominate the Judicial Officers for the training mentioned against their name at **LNJN National Institute of Criminology & Forensic Science, Ministry of Home Affairs, Govt. of India, Delhi.**

Sl. No.	Name of Officer(s) S/Sri	Designation & Present Place of Posting	Programme Name and Date
1.	Mohd. Zaheeruddin	Additional District & Sessions Judge, Aligarh	Course on Human Rights 23-27 February, 2015
2.	Hari Prakash Gupta	Civil Judge, Junior Division, Fatehabad (Agra)	Seminar on Crime against Senior Citizens 02-04 March, 2015
3.	Avanish Kumar Rai	Additional Civil Judge (Junior Division), Mirzapur	Course on Criminology and Forensic Science 09-20 March, 2015
4.	Mohamad Quamar	Additional Civil Judge (Junior Division), Muzaffarnagar	Seminar on Deviance among Street Children 23-25 March, 2015

Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 33 (i)/JR(S)/2015 Dated: January 19, 2015

Copy forwarded for information and necessary action:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Agra, Aligarh, Mirzapur and Muzaffarnagar with the request that kindly direct the officer concerned to send the information in respect of (a) Name of Course (b)Name/ Designation of Officer (c) Contact details of nominee (viz. Cell Number & E-mail ID) to the Institute. Nominated officers are also requested to visit to website i.e. www.nicfs.nic.in from time to time for further communication from National Institute of Criminology & Forensic Science, New Delhi. They may also be requested to not proceed without acceptance of nomination which is also hosted on the Website of Institute Website www.nicfs.nic.in in about 30 days prior to the Course. Hostel accommodation on single occupancy basis is provided to all officers on payment basis.
3. The O.S.D./ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)